

(c) if so, whether Government contemplate to introduce a legislation to ban marriages not contracted with the free consent of both parties?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) and (c). India is not a party to the Convention.

Cyprus Mules

454. Shri Bade: Will the Minister of Defence be pleased to state:

(a) the number of Cyprus mules imported since the Chinese Aggression;

(b) whether it is a fact that Cyprus mules are very enduring upto a height of 17,000 to 18,000 feet; and

(c) from which other countries mules are being imported and the total expenditure incurred thereon during 1961-62?

The Minister of Defence (Shri Y. B. Chavan): (a) No mules have been imported for the Defence Services from Cyprus.

(b) Does not arise.

(c) Mules have been imported from Italy, Spain, France and Argentine and the total expenditure incurred on them during 1961-62 was about Rs. 45 lakhs.

Central Projects in Punjab

455. Shri Daljit Singh: Will the Minister of Planning be pleased to state:

(a) the total amount spent so far during the first two Five Year Plans on Central Projects in Punjab;

(b) the details thereof; and

(c) the amount proposed to be spent on Central Projects in Punjab during the Third Plan period?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):

(a) to (c). Information is not available.

Employment Exchanges in Punjab

456. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to state the number of persons (both skilled and unskilled) registered in various employment exchanges in Punjab at the end of June, 1963?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): 95,240.

Ordnance Factory for Explosives

**457. { Shri Balkrishna Wasnik:
Shri Bhagwat Jha Azad:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the financial sanction for the construction of an ordnance factory for the manufacture of explosives was given four years ago;

(b) if so, whether the factory has been established; and

(c) if not, the progress in its establishment so far?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) Not yet, Sir.

(c) All orders for the plant and machinery have been placed on the Suppliers and they are expected to be received at the site before the middle of 1964. Construction work for the factory and colony buildings have commenced. The project is expected to be completed by the end of 1964.

गोरखपुर अधिका संगठन के कर्मचारी

४५८. डा० महादेव प्रसाद : क्या अम और रोजगार मन्त्री २५ फरवरी, १९६३ के

अतारांकित प्रश्न संख्या १७६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या गोरखपुर श्रमिक संगठन के अधीन कार्य करने वाले कर्मचारियों को स्थायी करने के बारे में इस बीच कोई निश्चय ले लिया गया है ; और

(ख) यदि हां, तो उसका विवरण क्या है ?

अम और रोजगार मन्त्रालय में उपमंत्री (श्री र० कि० मालवीय) : (क) और (ख) श्रम डिपो, गोरखपुर, में कुछ प्रतिशत अस्थायी जगहें स्थायी बनाने के बारे में आदेश जारी किये जा चुके हैं। वर्तमान कर्मचारियों को स्थायी पदों पर पक्का करने के सवाल पर विचार किया जा रहा है।

गोरखपुर में गोरखा फौज

४५६. डा० महादेव प्रसाद : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ज्ञात है कि गोरखपुर जिले में लेहड़ा में गोरखा फौज रहा करती थी और अब बहुत दिनों से वहाँ स्थान और उसकी बहुत बड़ी इमारत बेकार पड़ी हुई है ;

(ख) क्या सरकार इसे किसी सार्वजनिक संस्था को देने को तैयार है ; और

(ग) यदि नहीं, तो इसका कैसे उपयोग करने का विचार है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) जी, हां। १९५६ तक यह इमारत ब्रिटिश गुरुखा शिविर द्वारा प्रयोग में लाई गई थी। १९५६ में खाली होने से लेकर उसका उपयोग नहीं किया जा सका है।

(ख) जी, नहीं।

(ग) इमारत का, अप्रैल-जून में लगभग ३५०० छात्रों के लिए राष्ट्रीय छात्र दल

के प्रशिक्षण शिविर के लिए प्रयोग करने का विचार है, और सितम्बर, अक्तूबर और दिसम्बर में लगभग २४०० छात्रों के लिए।

Accidents in M.E.S., Ambala Cantt.

460. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that during this period of emergency some industrial employees at M.E.S. Ambala Cantt. met with accident, while on duty;

(b) if so, how many employees met with fatal accident and how many were seriously injured; and

(c) what is the report of the inquiry and what precautionary measures have been adopted to avoid such accidents?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). In June 1963 the overhead electric lines in Ambala Cantonment were severely damaged due to a storm and there was failure in supply of electricity in the entire Cantonment area.

A Lineman and two others were detailed on 17th June 1963 to rectify the fault at various places including one in R.A. Bazar. While attending to the fault in this Bazar the Lineman was electrocuted. He had all the necessary protective equipment for working on a live line. His electrocution was an accident.

The rectification of damaged overhead electric lines was in progress on 21st June 1963 on Mall Road, Ambala Cantonment. A lineman with some personnel was looking into these faults when one of the mazdoors fell off an electric pole. His left leg and left arm were fractured and he also sustained injuries on his head. He is undergoing treatment in Military Hospital, Ambala. The mazdoor in question was fully conversant with his job and the overhead electric lines on which he was working were not live at the time of the accident.